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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 772/95

Date of Order : 6.3.98

BETWEEN :

P.Venkateswara Rao

.. Applicant.

AND

1. The National Savings Commissioner,
Government of India, Ministry of
Finance, 12-Seminary Hills,
Nagpur.

2. The Regional Director, National
Savings, Government of India,
Kendriya Sadan, C Block, II Floor,
Sultan Bazar, Kothi, Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.V.Venkateswara Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

(As per Hon'ble Shri R.Rangarajan, Member (Admn.))

Mr.V.Venkateswara Rao, learned counsel for the applicant
and Mr.N.R.Devraj, learned standing counsel for the respondents.

2. This O.A. is filed for the following reliefs :-

(1) To direct the respondents to permit the applicant to
discharge the duties including field work and administrative
nature attached to the post of Deputy Regional Director held by
him.

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(2) To restrain the respondents from insisting the applicant to daily report in the proforma mentioned by the 2nd respondent in his office order dated 17.4.1995 No. 7971/75/Estt/003/95-A,

(3) To call for the records pertaining to letter No. 13760/Estt/PVR/DRD/95-A1, dated 13.6.95 issued by the 2nd respondent directing the applicant to attend the Medical Board and quash the same declaring it as illegal, arbitrary.

3. It is now stated by the learned counsel for the applicant that the applicant had already retired and hence the OA has become infructuous.

4. In view of the above, the OA is dismissed as infructuous.
No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)


(R. RANGARAJAN)
Member (Admn.)

Dated : 6th March, 1998

(Dictated in Open Court)

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Copy to:

1. The National Savings Commissioner, Govt. of India, Min.of Finance, 12- Seminry Hills, Nagpoor.
2. The Regional Director, National Savings, Govt. of India, Kendriya Sadan, C Block, Koti, Hyderabad.
3. One copy to Mr.V.Venkateswara Rao,Advocate,CAT,Hyderabad.
4. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
5. One copy to O.R(A),CAT,Hyderabad.
6. One duplicate copy.

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G. A. Z.
19/3/98

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TYPED BY
COMPIRED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR:
M(J)

DATED: 6/3/88

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

D.A.NO. 772/85

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS:

II COURT

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